SHRIMATI VIOLET ALVA: When did the last goodwill mission go and to which Middle East countries and who were the personnel?

SHRIMATI LAKSHMI MENON: The Parliamentary delegation to Turkey was the last delegation.

SHRI S. MAHANTY: May I know whether the delegation visited Saudi Arabia?

SHRIMATI LAKSHMI MENON: Yes.

SHRI S. MAHANTY: What was the total expenditure incurred?

SHRIMATI LAKSHMI MENON: Rs. 15,000.

SHRI S. MAHANTY: Who was the i-cader of that delegation and how many members did it consist of?

SHRIMATI LAKSHMI MENON: There were two—Dr. Syed Mahmud and Dr. Shaukatullah Ansari.

PRESENTS OFFERED TO THE PRIME MINISTER

*490. SHRI S. PANIGRAHI: Will the PRIME MINISTER be pleased to state:

- (a) whether he has been given any presentations by countries outside l/idia during his recent tour of Russia and Europe?
- (b) if so, the names of countries which have offered presentations to him; and
 - (c) the total value of those presentations?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA): (a) and (b). The Prime Minister received presents from the Governments of the following countries:—

- 1. Czechoslovakia
- 2. U. S. S. R. (including the various Republics he visited)
 - 3. Poland.

- Austria.
- 5. Yugoslavia (including the various Republics he visited)
- (c) It is difficult to calculate the-value of these presents.

It is not the Prime Minister's practice to treat these as personal gifts. They are treated as public property and kept in museums and other Government buildings. Some of these have been exhibited in the museum-in Rashtrapati Bhawan.

SHRI H. C. DASAPPA: May I know whether that practice is followed by other hon. Ministers whether at the Centre or in the States?

MR. CHAIRMAN: That is not a question to be put here.

FLATS, OF THE MEMBERS OF PARLIAMENT"

- *467. SHRI D. NARAYAN: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state:
- (a) the basis on which rents for the flats of the Members of Parliament on North and South Avenues, New Delhi are fixed; and
- (b) on what basis the furniture provided in those flats is charged?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH): (a) The rents of the first lot of 252 flats were fixed in 1952 on the basis of the living area after pooling their standard rents under F. R. 45A with those of the M. P. bungalows. The rents of the fiats built subsequently are also being charged at the same rate.

(b) The rent of furniture provided in the M. P. flats is determined at the rate of 9 per cent, per annum of the cost of durable articles and 16-5 per cent per annum of the cost of non-durable articles.

SHRI D. NARAYAN: May I .know the cost price of the furniture that is supplied to each flat?